

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta
2.	Comp. App. (AT) (Ins) No. 456 of 2020	Green Land Vs. Ebaco India Pvt. Ltd.	Gaurav Goel	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	
4.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	
5.	Contempt Case (AT) No. 16 of 2021 in Comp. App. (AT) (Ins) No. 131 of 2021	Vasundhra Gupta (Suspended Director of Aesthetic Stone Arts India Pvt Ltd.) Vs. Sandeep Mathur & Anr.	Jasmeet Singh	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2 Umesh Garg-R3
7.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj

8.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
9.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain
10.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors. With	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1 to R138 Shrikanth-R2 Prachi WazalwarR139 Subir Kumar-R140
11.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors.	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 J.S. Kini Suresh Dubey Sapna Krishnappa
12.	Comp. App. (AT) No. 60 of 2021	Bharat Goenka & Anr. Vs. Satyam Creation Pvt. Ltd. & Ors.	Suman Khaitan	Subhro Sanyal-R2 to R4 Anajn Kumar Roy

For Hearing

13.	Comp. App. (AT) (Ins) No. 930 of 2020 Part Heard	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Abhishek Anand Kunal Godhwani-R2 Dinkar Singh-R3
14.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
15.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
16.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC
17.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	Gurcharan Singh

02:00 PM

For Hearing

18.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Kumar Anurag Singh-R2 Rusha Mitra
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**